

23/11/16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Deprmt. Bly

In the Court of.....

Case No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		/ NIL /			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

BY ORDER

[Signature] 23/11/16

**A.C.J.M.-I
BAREILLY**

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Dt-23/11/16

In the Court of CJM. Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
①	12549 16	ST-45- KALCA KHAN	MVA Act	R33at Nagar	50/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
②	12550 16	ST-45- SARVJEET	MV Act	R33at Nagar	100/-	
③	12559 16	ST-45- Narayan Das	MV Act	RTO Bareilly	200/-	

Prepared by: [Signature]
on 23/11/16



 Chief Judicial Magistrate
 Bareilly

In the Court of: A. J. M. V. S.

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of:.....

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1. 593/14	श्री. श्री. सुबोध	18/MVA	पो. स्टेशन	350/-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website).
2. 154/13	श्री. श्री. सुबोध	177 MVA	"	100/-	
3. 4590/16	श्री. श्री. सुबोध	192 MVA	पो. स्टेशन	5000/-	
4. 4508/16	श्री. श्री. सुबोध	39/192 MVA	पो. स्टेशन	2000/-	
5. 4509/16	श्री. श्री. सुबोध	39/192 MVA	पो. स्टेशन	2000/-	


 A. J. M. V. S.
 मयूर जैन
 अपर मुख्य न्यायिक मजिस्ट्रेट
 कक्ष सं-4, बरोली
 23/10/16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Handwritten signatures and marks on the left side of the page, including a checkmark and various scribbles.

Handwritten signature in blue ink.

**Add. Chief Judicial Magistrate-II
Bareilly**

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of J. m Baheri - 23-11-16

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	Mill				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


MAGISTRATE BAHERI
 23/11/16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of J. M. Pradhan

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in <u> </u> Account number <u> </u> (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

J. M. Pradhan
 J. M. Pradhan
 District Judge

M